

## Declaration of Assets and Liabilities

(Dated from 1<sup>st</sup> Jan 2022 to 31<sup>st</sup> December, 2022), Year **2023**

I, **RISHIKA RANJAN**, wife of **ABHIJEET KUMAR**,

aged.... 26...years, belonging to Stenographer and Private Secretary  
service and presently working as Stenographer, Bihar Legislative Assembly, Patna

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself,  
my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) ABHIJEET KUMAR (BANK OF INDIA)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	Rs- 20,000/-	Rs- 1,00,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PPF AC NO- 39948942877	PPF AC NO- 760PPF00000 0000141	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	25,000/-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- Rs 34,967/- Yearly Premium	LIC- Rs 29,000 Yearly Premium	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	SCOOTY TVS NTOQR(2020 TATA PUNCH BR01FP7622(2022)	NIL	NIL	NIL

*Rishika Ranjan*

(vi)	Jewellery (give details of weight and value)	GOLD- 125gm Gift(6,00,000Rs)  Purchase-15 gm(70,000Rs)  SILVER-400gm (28,000Rs)Approx value as on 03-02-2023	Gold- 18gm Purchase(90,000Rs)  Gift 25 gm(1,20,000 Rs)Approx value as on 03-02-2023	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	2,00,000/-	1,00,000/-	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Rishika Ranjan*

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	KHATA NO- 381 KHESRA (PLOT)N O- B- 23,HARD AS BIGHA FATUHA, PATNA	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

*Ruslika Ranjan*

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	(1)STATE BANK OF INDIA(P.LOAN) (2)STATE BANK OF INDIA(P.LOAN)	(1)5,21,263/- (2)14,979/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL ASSESSMENT YEAR 2021-22 PAN NO.- BYKPR4062A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

*Rajendra Rangan*



**B. Personal Detail**

GPF/CPF/PRAN No. :- 

110104294416
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Gender :- 

F
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 (M/F)

Date of Birth :- 

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 (DD/MM/YYYY)

Class/Group :- 

C
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 (A/B/C)

Cadre :- 

STENOGRAPHER AND PRIVATE SECRETARY SERVICES (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)
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Home District :- 

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**I hereby declare** that the above details are true to the best of my  
**knowledge and belief.**

Signature ..... *Rishika Ranajn* .....

Name of Employee: **RISHIKA RANAJN**

Place: PATNA

Designation: STENOGRAPHER

Date: 03-02-2023

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format